

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3808
ANSWERED ON:16.12.2014
NEW INVESTMENT POLICY FOR FERTILIZER UNITS
Gawali (Patil) Ms. Bhavana;Shinde Dr. Shrikant Eknath

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of new fertilizer units proposed to be set up under New Investment Policy have made radical changes in their units;
- (b) if so, the details thereof;
- (c) whether some of the units have demanded from the Government to ensure availability of gas for their plants; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): As of now, this department has received twelve Revamp. Greenfield and Brownfield proposals from the project proponents based on the New Investment Policy - 2012 and amendment thereof. The list of the proposals is annexed.

(c) & (d): Yes. Madam EGoM in its meeting held on 23rd August, 2013 had decided to cap the supply of domestic gas to Fertilizer Sector at the level of 31.5 mmscmd against the demand of around 46 mmscmd of gas for urea sector.

Moreover, to ensure the supply of domestic gas to the existing fertilizer units, Department of Fertilizers takes up the matter with Ministry of Petroleum & Natural Gas on regular basis. Due to limited supply of domestic gas, the proponents of new fertilizers units have been directed to tie up gas supply with gas supplying agencies as per their commercial interests.